

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 74 OF 2017

Dated: 6th May, 2019

In the matter of:

Power Grid Corporation of India Limited	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **08.05.2019**.

Court Master / PPS

tpd/kt